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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2175 of 1993

NEW DELHI THIS THE 10TH DAY OF JULY, 1997

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Prem Chand Prasad,
S/o Shri Bhuneshwar Prasad,
236, Lodhi Complex,
New Delhi.

...Applicant

By Advocate Shri B.N. Bhargava.

Versus

1. U.o.I. through
The Secretary,
Government of India,
Ministry of Personnel, Public
Grievances and Pensions,
Department of Personnel and Training,
Lodhi Road,
New Delhi.

2. The Secretary,
Staff Selection Commission,
C.G.O. Complex,
Block No.12, Lodhi Road,
New Delhi.

...Respondents

By Advocate Shri N.S. Mehta.

ORDER(ORAL)

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

The learned counsel for the applicant submits that he may be permitted to withdraw this petition with liberty to file a fresh application as and when an occasion arises. In view of this, the application is dismissed reserving the liberty to the applicant to file a fresh application in case of any further grievance.


(K. MUTHUKUMAR)
MEMBER (A)

Rakesh